- 17. 243/244 Bangalore-Dharmavaram Passenger.
- 18. 617 Tambaram-Chengalpattu Passenger.
  - 231 Maishashan-Karimganj Passenger
- 19 1BBS/2BBS Suratgarh-Bikaner Passenger.
- 20 HD1/DH6 Dharwar-Hubli Passenger.
- 21. HD9/DH10 Dharwar-Hubli Passenger.
  - 22. 425/426 Chotila-Than Mixed.
- 23. 257/258 Tinsukia-Dangri Passenger.

## NARROW GAUGE

24. 3PB/2PB Pathankot-Baijnath Paprola Passenger.

25. 187/188 Miyagam Karjan-Dabhoi Passenger.

## State Capitals conected with Delhi by Superfast trains

\*705. SHRI BHAIRAB CHANDRA MAHANTI:

SHRI NARASINGHA PRASAD NANDA:

SHRI BRAHMANANDA PANDA:

SHRI LOKANATH MISRA: SHRI PATITPABAN PRA-DHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the names of the State Capitals which have been connected with Delhi by Super fast or Deluxe trains through the shortest routes; and
- (b) the reasons for which Bhubaneswar, the Capital of Orissa, has no far not been provided with similar facility?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) and (b) A statement is laid on the Table of the Sabha.

## Statement

The following State Capitals have been connected with Super fast or Deluxe A. C. trains with Delhi/New Delhi by the shotest route:—

Name of the State	Headquarters
1. Andhra Pradesh	. Hyderabad.
2. Bihar	. Patna.
3. Jammu & Kashmir	. Jammu (Winter Capital)
4. Karnataka .	. Bangalore.
5. Kerala	. Trivandrum.
6. Madhya Pradesh	. Bhopal.
7. Maharashtra .	. Bombay*
8. Rajasthan .	. Jaipur.
9. Tamil Nadu .	. Madras.
10. Uttar Pradesh .	. Lucknow.
11. West Bengal .	. Calcutta.

Though Bhubaneswar, Capital of Orissa State, is not connected directly by a fast train with Delhi/New Delhi by the shortest route, a fast train viz. 143/144 Kalinga Express has been provided once a week between Nizamuddin and Bhubaneswar/Puri via Jhansi, Katni, Bilaspur and Kharagpur from 1-4-1977.

## Opinion by Directors regarding payment to political parties through advertisements in Souvenirs, Bulletins

\*706 SHRI DEVENDRA NATH
DWIVEDI:
SHRI VITHAL GADGIL:
SHRIMATI SUSHILA SHANKAR ADIVAREKAR.

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that Shri J. C. Shah ex-Chief Justice of India, Shri C. K. Daftary, M.P. and ex-Attorney General of India and Shri N. A. Palkhiwala, Indian Ambassador to USA are Directors of several public and private limited companies; and
- (b) whether Government are aware that all of them had given